एंड सप्लाई की डिमांडस ग्रा रही है, इसी ह:ते ग्रा रही हैं।

श्री नारायण चौबे: (मिदनापुर) : ग्राज दिल्ली में हैं वस नहीं चल रही हैं। बस स्ट्राइक इन दिल्ली।

प्राध्यक्ष महोदय : It is their job.

यह मैट्रोपोलिटन काऊंसिल करेगी ।

श्री नारायण चौबे : उनका कहां सवाल ग्राता है, हम भी यहां बैठे हैं ।

ग्रध्यक्ष महोदय : उनके प्रतिनिधि न बहां बैठे हैं।

SHRI ERA ANBARASU (Chengal-Pattu): The drought situation in Tamil Nadu is very much alarming and according to the report in the newspapers, 19 persons have died of starvation. It is all due to the inefficiency of the Government there.

**ग्रध्यक्ष महोदय**ः फूड एंड सप्लाई की डिमांडज ग्रा रही हैं ।

## 12.03 hrs.

## PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF MARUTI UDYOG LTD., NEW DELHI FOR 1981-82

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) A statement regarding Review by the Government on the working of the Maruti Udyog Limited, New Delhi, for the year 1981-82. (2) Annual Report of the Maruti Udyog Limited, New Delhi for the year 1981-82 along with Audited Accounts and the comments of the Comptoller and Auditor General thereon.

[Placed in Library. See No. LT-5166/ 83].

NOTIFICATION UNDER INDUSTRIES (DEVE-LOPMENT AND REGULATION) ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S. M. KRISHNA): I beg to lay on the Table:

(1) A copy of Notification No. S.O. 87(E) (Hindi and English versions) published in Gazette of India dated the 4th February, 1983 regarding extension of period of take over of management of Messrs Engel India Machine and Tools

Limited, Calcutta. beyond five years, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951.

(2) A copy each of the following Notification (Hindi and English versions) under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951 :--

 (i) S.O. 88(E) published in Gazette of India dated the 8th February, 1983 regarding extension of period of take over of management of Messrs Kottayam Textiles Limited. Kottoyam, Kerala, beyond five years.

 (ii) S.O. 97(E) published in Gazette of India dated the 8th February, 1982 regarding extension of period of take over of management of Messrs Praburam Mills Limited, Chenganpur, Kerala, beyond five years.

(iii) S.O. 98(E) published in Gazette of India dated the 8th February, 1983 regarding extension of period of take over of management of Messrs Malabar Spinning and Weaving Mills limited, calicut, Kerala, beyond 5 years.

[Placed in Library. See No. LT-6167] 83).

REVIEWS ON AND ANNUAL REPORTS OF BHARAT GOLD MINES LTD., CORGAUM FOR